

**HIGH COURT OF ANDHRA PRADESH  
COMMERCIAL DATA STATISTICS FOR THE MONTH OF JUNE, 2025**

**Form 1**

**List of cases e-filed during the month**

Sr. No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate E-mail ID	Date of Registration	Date of e.filing
1	High Court of Andhra Pradesh	--	--	--	--	--	--	--

**Form 2**

**List of cases in which e-Payment of Court fees was made during the month**

Sr. No	Court	District	Case No.	Petitioner name vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees
1	High Court of Andhra Pradesh	--	--	--	--	--	--

**Form 3**

**List of cases in which Electronic Service of Process has taken place during the month**

Sr. No	Court	District	Case No.	Petitioner name Vs. Respondent name	Advocate	Date of Registration	Date of Electronic Service of Process
1	High Court of Andhra Pradesh	--	--	--	--	--	--

**Form 4****List of total no. of cases randomly allocated during the month**

Sr. No	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
1	High court of Andhra Pradesh	--	--	--	--	--

**Form 5****List of cases in which Case Management hearing was held during the month**

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
1	High Court of Andhra Pradesh	--	--	--	--	--	--

**Form 6****Contested commercial cases disposed during the month**

Sr. No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested/Settled)	Date of Execution of Degree	Number of days for execution of decree from date of decision	Act Section
1	High Court of Andhra Pradesh	--	COM CA/28/2024	M/s Alivira Animal Health Limited Vs. Visakha Pharmacy Limited	C Sumon	21-10-2024	--	18-06-2025	240	Withdrawn	--	--	Order 23, Rule 1&2 of C.P.C
2	High Court of Andhra Pradesh	--	COM S/2/2025	Novek LLC Vs. 1. MV Nazmi C 2. The Port Officer	Sai Sanjay Suraneni	12-06-2025	--	19-06-2025	7	Withdrawn	--	--	Order 23, Rule 1&2 of C.P.C

**Form 7****Summary of Commercial Cases during the month**

Sr. No	Court	District	Total no. of cases pending on the 1 <sup>st</sup> day of the month	Total no. of cases instituted during the month	Total no. of cases disposed during the month	Total no. of cases pending at the end of the month
1	High Court of Andhra Pradesh	--	150	6	2	154